

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 8<sup>th</sup> May, 2024, 10:30 A.M.

CP (IB) No. 5/CB/2023, IA (IB) (Plan) No. 2/CB/2024, IA (IB) No. 86/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Chandan Lal Sahu -Vs- Ecomaister Beads India Pvt. Ltd.
Under Section	9 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

CA, Mr. Prasad Dharap RP

Mr. Sandeep Bajaj, Adv.

Mr. Vipul Jai, Adv.

Mr. Vanshika Rana, Adv.

Mr. Shantanu Das, Adv.

Mr. Ramashish Acharya, Adv.

Mr. K.N. Mohapatra, Adv.

In IA 2/CB/2024

in IA 86/CB/2024

For Respondent (s)

Mr. Saswat Kumar Acharya Adv. in IA No. 86 of 2024

**ORDER****IA (IB) (Plan) No. 2/CB/2024**

Ld. Counsel Mr. Sandeep Bajaj appeared for the applicant/RP. This is an application filed under Section 30 of IBC for approval of resolution plan. Matter is adjourned for consideration by 24.06.2024.

**IA (IB) No. 86/CB/2024**

Ld. Counsel Mr. Shantanu Das appeared for the RP. This is an application filed under Section 66 of IBC for fraudulent transaction. Ld. Counsel Mr. S.K. Acharya appeared for R1 to R6 and sought time to file vakalat and reply. At the request of respondent, three weeks' time granted to file vakalat and reply. List the matter on 24.06.2024.

SK

**Kaushalendra Kumar Singh**  
Member (Technical)

SK

**P. Mohan Raj**  
Member (Judicial)

Sibendra Naik (Steno)